

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 152 of 2011**

**Dated: 11<sup>h</sup> January, 2012**

**Present: Hon'ble Mr. Justice P.S. Datta, Judicial Member  
Hon'ble Mr. V. J. Talwar, Technical Member**

**Kumaon Garhwal Chamber of  
Commerce**

.... Appellant (s)  
Versus

**Uttarakhand State Electricity  
Regulatory Commission & Anr.**

... Respondent(s)

**Counsel for the Appellant(s) : Mr. M.L. Lahoty  
Mr. Paban K. Sharma  
Ms. Gargi B. Bhauali**

**Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
for R- 1.  
Mr. Pradeep Misra & Dalip  
Kumar Dhyani for R-2.  
HPERC**

**ORDER**

Since the order impugned in the instant appeal is passed by one of us, the matter may be placed before the Hon'ble Chairperson for appropriate order.

**(V.J. Talwar)  
Technical Member**

**(P.S. Datta)  
Judicial Member**